

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PLAYSPAN INDIA PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | <b>PLAYSPAN INDIA PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 4 <sup>th</sup> October, 2007                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | Registrar of Companies, Mumbai                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U72200MH2007PTC174732                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | OFF-701, THE CAPITAL, G-BLOCK, BANDRA KURLA COMPLEX BEHIND ICICI BANK, PLOT C-70 BANDRA EAST Mumbai City, MH 400051 IN                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 31 <sup>st</sup> March, 2021                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Kuresh Hatim Khambati</b><br><b>Registered Address:</b><br>G T Restructuring Services L L P,<br>Kaledonia, 1st Floor, C Wing (Opposite J & J Office),<br>Sahar Road, Andheri East, Mumbai City,<br>Maharashtra, 400069<br><b>Registered Email ID:</b><br><b>Kuresh.Khambati.IP@outlook.com</b><br><br><b>Address for correspondence:</b><br>11th Floor, Tower II,<br>One International Center,<br>S B Marg, Prabhadevi (W),<br>Mumbai - 400 013<br>Maharashtra, India<br><b>Email ID for correspondence:</b><br><b>lq.pipl@in.gt.com</b><br>Telephone: + 91 22 6626 2600<br><b>Registration No: IBBI/IPA-001/IP-P01521/2018-2019/12454</b> |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 29 <sup>th</sup> April, 2021                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |

Notice is hereby given that the Playspan India Private Limited has commenced voluntary liquidation on 31<sup>st</sup> March, 2021.

The stakeholders of PLAYSPAN INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29<sup>th</sup> April, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kuresh Hatim Khambati

Date: 3<sup>rd</sup> April, 2021

(IBBI/IPA-001/IP-P01521/2018-2019/12454)

Place: Mumbai

( Liquidator of Playspan India Private Limited)